

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 9 of 2007

Commissioner of Income Tax, Singhbhum (East)

... .. Appellant

Versus

Sri Ramashish Kumar

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. K.K. Jhunhunwala, Advocate

For the Respondent : Mr. Ajay Poddar, Advocate

Oral Order

41/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)